

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 21<sup>st</sup> January, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 02/2013(THC) <b>(M.A.No.428/15)</b> <b>(M.A.No.545/15)</b>	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 34/2015(CZ) <b>(M.A.No.720/15)</b> <b>(M.A.No.34/16)</b>	Nityanand Mishra ( <i>Saraiyu River, Chitrakoot</i> ) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv.	
3.	Original Application No. 146/2014 (CZ)	Nityanand Mishra ( <i>Gharial Sanctuary</i> ) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om. Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	

4.	Original Application No. 336/2014(CZ) <b>(M.A.No.44/16)</b>	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
6.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv.	
7.	Original Application No. 120/2015(CZ)	M/s D.R.G. Grate Udyog Vs. State of M.P. & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
8.	Original Application No. 40/2015(CZ) <b>(M.A.No.835/15)</b> <b>(M.A.No.838/15)</b>	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Ms. Gazala Khan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	
9.	Original Application No. 21/2013(CZ) <b>(M.A.No.132/15)</b> <b>(M.A.No.333/15)</b> <b>(M.A.No.366/15)</b> <b>(M.A.No.430/15)</b> <b>(M.A.No.739/15)</b> <b>(M.A.No.792/15)</b> <b>(M.A.No.795/15)</b> <b>(M.A.No.844/15)</b> <b>(M.A.No.847/15)</b> <b>(M.A.No.855/15)</b>	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
10.	Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant	
11.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv.	

12.	Original Application No. 26/2014(CZ) <b>(M.A.No.229/15)</b> <b>(M.A.No.230/15)</b> <b>(M.A.No.705/15)</b> <b>(M.A.No.806/15)</b> <b>(M.A.No.807/15)</b>	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
13.	Appeal No. 50/2015(CZ) <b>(M.A.No.681/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.683/15)</b> <b>(M.A.No.750/15)</b> <b>(M.A.No.805/15)</b>	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
14.	Original Application No. 101/2015(CZ)	Shailendra Singh Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Pradeep Pawar, Adv.	
<b>FOR COMPLIANCE</b>				
15.	<b>(M.A.No.19/16)</b> <b>(M.A.No.20/16)</b> Original Application No. 313/2014 (CZ) <b>(M.A.No.493/15)</b>	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	
16.	Original Application No. 19/2015 (CZ) <b>(M.A.No.761/15)</b> <b>(M.A.No.772/15)</b> <b>(M.A.No.782/15)</b> <b>(M.A.No.37/16)</b> <b>(M.A.No.38/16)</b> <b>(M.A.No.40/16)</b>	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	